

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1450
TO BE ANSWERED ON 26.07.2022**

Promotion of Sports

**1450. SHRI GIRISH BHALCHANDRA BAPAT:
SHRI CHANDRA SEKHAR SAHU:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI ARVIND DHARMAPURI:
SHRI SUNIL BABURAO MENDHE:
MS. DEBASREE CHAUDHURI:
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the number of sports and youth affairs related proposals received including the cost/ expenditure/ infrastructural associated in each such proposal from the State Governments of Maharashtra, Odisha, Telangana and other States/UTs during the last two years and the current year;

(b) whether the Government has examined such proposals and if so, the details thereof and the time by which all the proposals are likely to be cleared;

(c) the details of the specifics of ideas that have been cleared up to this point including the issue to which they are linked;

(d) the details of the specifics of initiatives that are now awaiting Central level clearance; and

(e) the details of funds allocated and released to State Governments of Maharashtra, Odisha, Telangana and other State/UTs for

development promotion of sports and youth affairs activities under various Government Schemes during said period?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (d): The Union Government keeps receiving proposals from various State/Union Territory Governments from time to time. All proposals are duly examined in detail and sanctioned according to the parameters of the respective Schemes subject to the completeness of the proposals, their technical feasibility and availability of funds under the Schemes.

Under the vertical “Utilization and Creation of Sports Infrastructure” of the Khelo India Scheme, 300 sports infrastructure projects of various types have been sanctioned across the country. The details of the projects are given at Annexure.

(e): Funds are allocated by this Ministry Scheme-wise, not State-wise.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA
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REGARDING “PROMOTION OF SPORTS”**

S. No.	State/UT	No. of projects	Amount sanctioned (in crore)	Amount released (in crore)
1	Andaman and Nicobar Islands	1	7.23	0.00
2	Andhra Pradesh	7	33.80	17.04
3	Arunachal Pradesh	21	183.72	117.86
4	Assam	8	47.68	42.68
5	Bihar	11	50.83	20.50
6	Chandigarh	0	0.00	0.00
7	Chhattisgarh	4	20.65	8.77
8	Dadra & Nagar Haveli and Daman & Diu	0	0.00	0.00
9	Delhi	8	89.36	46.78
10	Goa	4	19.10	2.12
11	Gujarat	5	608.37	304.63
12	Haryana	10	88.89	49.03
13	Himachal Pradesh	8	38.10	5.85
14	Jammu and Kashmir	5	27.89	16.67
15	Jharkhand	2	10.38	2.07
16	Karnataka	19	128.52	57.42
17	Kerala	5	62.74	28.12
18	Ladakh	3	14.28	12.33
19	Lakshadweep	2	9.00	0.00
20	Madhya Pradesh	12	85.64	35.37
21	Maharashtra	13	110.80	64.39
22	Manipur	8	80.45	39.03
23	Meghalaya	6	28.00	5.00
24	Mizoram	7	39.00	24.48
25	Nagaland	7	45.00	29.30
26	Odisha	4	28.00	23.38
27	Puducherry	3	16.02	5.00
28	Punjab	11	93.71	51.28
29	Rajasthan	45	112.26	76.51
30	Sikkim	5	25.83	12.18
31	Tamil Nadu	5	33.00	10.00
32	Telangana	6	24.11	16.70
33	Tripura	7	38.35	19.57
34	Uttar Pradesh	32	502.52	147.32
35	Uttarakhand	5	23.78	21.14
36	West Bengal	1	26.77	12.41
	Total	300	2753.78	1324.93

